

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 103**  
New IA-2921/2024  
**In**  
**IB-960(ND)/2020**

**IN THE MATTER OF:**

Punjab National Bank

.... Petitioner/Applicant

Vs.

SSK Trading Pvt. Ltd.

.... Respondent

**Order under Section 7 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 04.06.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant :

For Respondent :

**ORDER**

**IA-2921/2024**

List the matter **on 10.07.2024** before a Bench comprising of Shri Bachu Venkat Balaram Das, Member (J) & Shri Rahul Bhatnagar, Member (T).

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**